

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3428
ANSWERED ON:13.08.2010
CGHS DISPENSARIES
Bali Ram Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of Central Government Health Scheme (CGHS) dispensaries and beneficiaries in the country, State/UT-wise including Uttar Pradesh and Delhi;
- (b) whether complaints regarding nonavailability of medicines and delay in providing medicines to the needy beneficiaries have been received by the Government;
- (c) if so, the details thereof alongwith the reasons therefor; and
- (d) the steps taken/guidelines issued by the Government to provide medicines immediately to the needy beneficiaries in these dispensaries?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) The details are given in the enclosed Annexures - I & II.

(b) to (d) Any medicine not available in stock in a dispensary is procured through indent being placed on local authorised Chemist(LAC) attached to the dispensary. The LAC is required to supply medicines to the dispensary by the next working day. In case of failure to supply the medicines or short-supply of medicines, provision exists in the agreement signed with LAC for imposing fines. CGHS dispensaries in Delhi have been permitted to place indent directly on the manufactures on rate contract basis. The benefit of this arrangement is that dispensaries/CGHS do not have to carry huge inventory of medicines and indents can be placed on a monthly basis depending on the need. This has now been extended to CGHS Mumbai, Kolkata, Nagpur and Chennai. All CGHS cities will be covered by this project in a phased manner.